

ITEM NO.26

COURT NO.2

SECTION XI

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) No. 14275/2023

(Arising out of impugned final judgment and order dated 26-05-2023 in TAC No. 88/2023 passed by the High Court of Judicature at Allahabad)

COMMITTEE OF MANAGEMENT TRUST SHAHI MASJID IDGAH      Petitioner(s)

VERSUS

BHAGWAN SHRIKRISHNA VIRAJMAN & ORS.      Respondent(s)

(IA No. 190965/2023 - CLARIFICATION/DIRECTION  
IA No. 226201/2023 - EXEMPTION FROM FILING O.T.  
IA No. 154637/2023 - INTERVENTION APPLICATION  
IA No. 104990/2024 - INTERVENTION APPLICATION  
IA No. 226200/2023 - INTERVENTION/IMPLEADMENT  
IA No. 222565/2023 - INTERVENTION/IMPLEADMENT  
IA No. 190964/2023 - INTERVENTION/IMPLEADMENT  
IA No. 184461/2023 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 25606/2023 (XI)

(IA No. 106463/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES)

SLP(C) No. 481/2024 (XI)

(IA No. 3012/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 3013/2024 - EXEMPTION FROM FILING O.T.  
IA No. 23965/2024 - INTERVENTION/IMPLEADMENT  
IA No. 17574/2024 - INTERVENTION/IMPLEADMENT)

Date : 09-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s)      Mr. Fuzail Ahmad Ayyubi, AOR  
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 Mr. Mohd. Saleem, Adv.  
 Mr. Jatin Bhatt, Adv.  
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 Mr. Mohd. Khurshid, Adv.

For Respondent(s)

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Ms. Pritee Singh, Adv.

Dr. Satish Chandra, Adv.  
Mr. Sanjay Chauhan, Adv.  
Mr. Mohit Sharma, Adv.  
Ms. Mamta Singh, Adv.  
Ms. Sangeeta Bhalla, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

Re-list in the week commencing 04.11.2024.

Interim order to continue till the next date of hearing.

(BABITA PANDEY)  
COURT MASTER (SH)

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR